

(c) The Government of Jammu and Kashmir and Delhi Administration have spent over Rs. 10.00 crores and 40.00 lakhs respectively on relief to Kashmiri migrants including payment of monthly cash allowance to eligible families at the rate of Rs. 1000 per family of four members or more in Jammu and Rs. 500 per family of four members or more in Delhi.

An amount of Rs. 27,00,64,745/- has been spent by the Government of Punjab and Delhi Administration on various relief measures for Punjab migrants upto 20.8.90.

Complaints Against Inspectors and Sub-Inspectors

4886. SHRI KARIA MUNDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints received by the commissioner of Delhi Police against Inspectors during the last one year and how many of them have been finalised so far;

(b) whether Government propose to setup a Special Cell to examine the complaints filed against Inspectors, Sub-Inspectors and other high ranking officers of Delhi Police;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). The information is being collected and will be laid on the Table of the House.

Financial Assistance to Birsa Agricultural University Ranchi (Bihar)

4887. SHRI KARIA MUNDA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government propose to release more funds to Birsa Agricultural University, Ranchi, Bihar during 1990-91;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). Sir, Under the Scheme Development and Strengthening of Agricultural Universities, the Indian Council of Agricultural Research has tentatively allocated an amount of Rs. 35 lakhs for Birsa Agricultural University for the year 1990-91.

(c) Does not arise.

[*Translation*]

Strike by Dock Workers

4880. SHRI HARI SHANKAR MAHALE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of times dock workers all over the country went on strike during the last three years and the reasons thereof; and

(b) the steps taken by Government to redress their grievances?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). Registered and Listed dock workers of seven dock Labour Boards at Bombay, Calcutta, Madras, Visakhapatnam, Cochin, Mormugao and Kandla participated in the all-ports strike of port and dock workers from 17th April, 1989 to 22nd April, 1989 on their demand for wage revision. The matter was taken into conciliation by Chief Labour Commissioner (Central), New Delhi, and